

High Court Legal Services Committee,
High Court of Uttarakhand at Nainital

Office Memorandum No. 43 Dated : May 25 , 2023

As per the approval of Hon'ble the Chief Justice, High Court Uttarakhand, Nainital a panel of 25 Advocates under HCLSC has been constituted for providing free legal aid / advice and assistance to the needy litigants and all those who are entitled for such services under the Legal Services Authority Act, 1987. The payment of fees to the Panel Lawyers will be made as per the guidelines issued by NALSA and Rules & Regulations framed by the SLISA, Uttarakhand in this regard. The panel of Advocates under High Court Legal Services Committee is as under:-

S.no.	Name of Applicants	Registration Number
1	Reema Rana	UK 690/2018
2	Akram Parvej	UK 322/2013
3	Gurubani Singh	UK 243/2018
4	Prem Prakash Bhatt	UK 724/2016
5	Rafat Muner Ali	UK 490/2017
6	Prateek Tripathi	UK 135/2016
7	Aklema Parveen	UK 96/2016
8	Mayank Joshi	UK 215/2018
9	Sanjay Kumar Joshi	UK 344/2017
10	Digvijay Singh Bisht	UK 594/2018
11	Shruti Joshi	UA5466/2004
12	Neelima Mishra Joshi	UK 381/2018
13	Sandeep Adhikari	UK 383/2008
14	Mukul singh Dangi	UK 97/2010
15	Sheetal	UK 159/2010
16	Sudha Tamta	UK 626/2016
17	Ravi Shankar Kandpal	UK 517/2016
18	Priyanshu Gairola	UK 456/2017
19	Siddharth Bankoti	UK 1163/2019, D3501/2016
20	Prince Chauhan	UK 340/2015
21	Shariq Khurshid	UK 288/2015
22	Rajni Supyal Latwal	UK 452/2014
23	Manish Bisht	UK 314/2013
24	Shailesh Pandey	D 2013/2015 UK1317/2021
<u>DEHRADUN</u>		
25	Preet Godiyal	UK152/2018

The Tenure of the above Panel lawyers shall be for a period of three years w.e.f. 25.05.2023.

By order of Hon'ble the Chief Justice,
High Court of Uttarakhand, Nainital

Sd/-
(Abhishek Kumar Srivastava)
Secretary, HCLSC

No. 2603 /UHC/Admin.B/IV-20/2010 Dated: May 25 ,2023

Copy to :-

1. Advocate General, High Court of Uttarakhand, Nainital.
2. President / Secretary, High Court Bar Association, Nainital.
3. Member Secretary, SLSA, High Court of Uttarakhand, Nainital.
4. District Judge, Dehradun with a request to communicate to Bar Association, Dehradun with regard to the names mentioned at Serial No. 25.
5. P.P.S. to Hon'ble the Chief Justice.
6. All the P.S.s of Hon'ble Judges with the request to place it for their Lordship's kind perusal.
7. Head P.S.
8. All the above mentioned panel Advocates.
9. Notice Board of High Court & High Court Bar Association.
10. Computer Section, High Court of Uttarakhand, Nainital with a request to upload the notification in the office website of the High Court.
11. UKSLSA, Nainital with a request to upload the notification in the office website.
12. Guard File.

Abhishek
25/05/2023
Secretary, HCLSC